

(2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 417 (E) and 418 (E) published in Gazette of India dated the 1st September, 1973 together with an explanatory memorandum.

(ii) G.S.R. 487 (E) published in Gazette of India dated the 3rd November, 1973 together with an explanatory memorandum. [Placed in Library, See No. LT-5777/73].

NOTIFICATIONS UNDER AIRCRAFT ACT,
1934

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI K. RAGHU
RAMAIAH): On behalf of Dr.
Sarojini Mahishi, I beg to lay on the
Table—

A copy of each of the following
Notifications (Hindi and English ver-
sions) under section 14A of the Air-
craft Act, 1934:—

(i) The Aircraft (Sixth Amend-
ment) Rules, 1973, published
in Notification No. G.S.R. 1112
in Gazette of India dated the
6th October, 1973 together
with an explanatory note.

(ii) The Aircraft (Fifth Amend-
ment) Rules, 1973, published
in Notification No. G.S.R. 1113
in Gazette of India dated the
6th October, 1973 with an
explanatory note.

(iii) The Aircraft (Seventh Amend-
ment) Rules, 1973 pub-
lished in Notification No.
G.S.R. 1172 in Gazette of India
dated the 27th October, 1973
together with an explanatory
note. [Placed in Library. See
No. LT-5778/73].

COFFEE BOARD SERVANTS (CONDUCT)
AMENDMENT RULES, 1973, CERTIFIED
ACCOUNTS OF COFFEE BOARD, 1971-72
AND ERRATA TO ANNUAL REPORT AND
AUDIT REPORT OF CARDAMOM BOARD.

THE MINISTER OF COMMERCE
(PROF. D. P. CHATTOPADHYAYA):
On behalf of Shri A. C. George, I beg
to lay on the Table—

(1) Copy of the Coffee Board
Servants (Conduct) Amend-
ment Rules, 1973 (Hindi and
English versions) published
in Notification No. G.S.R. 1067
in Gazette of India dated the
29th September, 1973 under
sub-section (3) of section 48
of the Coffee Act, 1942.
[Placed in Library. See No.
LT-5779/73].

(2) A copy of the Certified Ac-
counts (Hindi and English
versions) of the Coffee Board
for the year 1971-72 and the
Audit Report thereon. [Placed
in Library. See No. LT-
5780/73].

(3) A copy of the Errata (Hindi
and English versions) to the
Annual Report of the Carda-
mom Board for the year
1971-72. [Placed in Library.
See No. LT-5781/73].

(4) A copy of the Errata to the
Audit Report of the Carda-
mom Board for the year
1970-71. [Placed in Library.
See No. LT-5781/73].

12.58 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIA-
MENTARY AFFAIRS (SHRI K.
RAGHU RAMAIAH): With your
permission, Sir, I rise to announce
that Government Business in this